



THE HIGH COURT OF KERALA

Ernakulam-682031

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Date: 16-10-2018

No: J1(D)-3199/2015

SHORT QUOTATION NOTICE

No : J1(D)-3199-2015/I THE HIGH COURT OF KERALA

Sealed quotations are invited for the supply and installation of 1 No. of water purifier cum cooler having a minimum storage capacity of 20 Litres with Normal, Hot and Cold Water for the use in the High Court of Kerala.

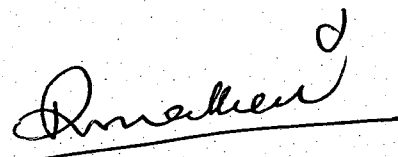
The envelopes containing the quotation should bear the superscription "No. J1(D)-3199-2015/I SEALED QUOTATION FOR THE SUPPLY AND INSTALLATION OF ONE WATER PURIFIER CUM COOLER FOR USE IN KERALA HIGH COURT" and should be addressed to The Registrar (Recruitment and Computerisation), High Court of Kerala, Ernakulam.

Intending quotationers may submit the quotations on their own commercial papers. Last date for the receipt of quotations is upto 2.30 p.m. 30-10-2018. Late quotations will not be accepted.

The quotations will be opened at 3.00 p.m. on 30-10-2018 in the presence of such of the quotationers or their authorized representatives who may be present at that time.

Details of the requirements and other details can be obtained free on request, from the J-Section, High Court of Kerala till 30-10-2018 upto 2.00 p.m.

Yours faithfully,



Reji Mathew M,
Deputy Registrar,
For Registrar (Recruitment
and Computerisation).

Copy To.

- ✓ 1. The Section Officer, Computer Cell, High Court
2. The N.I.C., Computer Cell, High Court
3. The File